

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION  
(ORDERS BY THE GOVERNOR)**

**Dated Shillong, the 10<sup>th</sup> February, 2026.**

**No. LJ (A) 84/2021/371** - In exercise of powers conferred under sub - section (8) of Section 18 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya is pleased to appoint Shri. Sujit Dey, Advocate as the Special Public Prosecutor with immediate effect and until further orders for the following cases:

- a. Khliehriat PS Case No. 48(07) of 2021 under Section 120B/121A/307 IPC read with Section 10/13 of Unlawful Activities (Prevention) Act and read with Section 3(a)(b) Explosive Substances Act, 1908 (Police Reserve Bomb Blast Case).
- b. Lumshnong PS Case No. 32(12) of 2025 under Section 109(1)/113(1)/113(3)/326(f)/327(2) Bharatiya Nyaya Sanhita (BNS) 2023 read with Section 3 of the Explosive Act (Shymplong Bomb Blast Case).

Sd/-

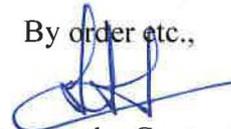
Commissioner & Secretary to the Govt. of Meghalaya,  
Law Department.

**Memo No. LJ (A) 84/2021/371-A,**  
Copy forwarded to:-

**Dated Shillong, the 10<sup>th</sup> February, 2026.**

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong -793001.
2. The Director General of Police, Meghalaya, Shillong
3. The Deputy Commissioner, East Jaintia Hills District, Khliehriat.
4. The District & Session Judges, East Jaintia Hills District, Khliehriat.
5. The Superintendent of Police, East Jaintia Hills District, Khliehriat.
6. The Accountant General (A &E), Meghalaya, Shillong- 793001.
7. Shri. Sujit Dey, Advocate. Charge report of assuming charge as Special Public Prosecutor along with contact No. should also be furnished to this Department.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Khliehriat Bar Association, Khliehriat.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officer, Khliehriat Treasury, Khliehriat.
12. Law (B) Department.
13. DEO, Law Department.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.